

**HIGH COURT OF TRIPURA
AGARTALA**

NOTIFICATION

Dated, Agartala, the 23rd February, 2023

Hon'ble Mr. Justice T. Amarnath Goud, senior most puisne Judge of the High Court of Tripura has assumed the charge of office of the Chief Justice (Acting) of the High Court of Tripura **today i.e. on 23rd February, 2023** in terms of the Notification No.K.11019/08/2023-US.I/II, dated 21.02.2023 issued by the Government of India, Ministry of Law and Justice, Department of Justice (Appointments Division), New Delhi.

By order,
Sd/-
(V. Pandey)
Registrar General

Memo No.F.44(11)-HC/2023/5336-418

Dated, Agartala, the 23rd February, 2023

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
02. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
03. The Secretary to the Government of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi with reference to Notification No.K.11019/08/2023-US.I/II, dated 21.02.2023;
04. The Deputy Secretary to the Govt. of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi with reference to No.K.11019/08/2023-US.I/II, dated 21.02.2023;
05. The Secretary General, Hon'ble Supreme Court of India, New Delhi;
06. The Chief Secretary to the Government of Tripura, Agartala;
07. All the Registrar Generals, High Courts of India;
08. The Accountant General (A & E), Tripura, Agartala with a copy of No.K.11019/08/2023-US.I/II, dated 21.02.2023 for necessary action;
09. The Secretary to the Hon'ble Governor of Tripura, Agartala;
10. The Secretary to the Hon'ble Chief Minister, Tripura, Agartala;

11. The Member Secretary, Tripura State Legal Services Authority, Agartala;
12. The Registrar (Vigilance), High Court of Tripura, Agartala;
13. The Director, Tripura Judicial Academy, Agartala;
14. The L.R & Secretary, Law Department, Government of Tripura, Agartala;
15. The President/Secretary, High Court Bar Association, High Court of Tripura, Agartala;
16. The President/Secretary, Tripura Bar Association, Agartala;
17. The District & Sessions Judge, Dhalai District, Ambassa/ West Tripura District, Agartala/ Sepahijala District, Sonamura/ North Tripura District, Dharmanagar/ South Tripura District, Belonia/ Khowai District, Khowai/ Unakoti District, Kailashahar/ Gomati District, Udaipur;
18. The Registrar (Judicial), High Court of Tripura, Agartala;
19. The Judge, Family Court, Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Kailashahar, Unakoti District/ Khowai, Khowai District/ Agartala, West Tripura District/ Sonamura, Sepahijala District/ Belonia, South Tripura District/ Udaipur, Gomati District;
20. The Secretary, High Court Legal Services Committee, High Court of Tripura;
21. The Chief Judicial Magistrate-cum-Civil Judge (Sr.Div.), Khowai District, Khowai/ Unakoti District, Kailashahar/Gomati District, Udaipur/Sepahijala District, Sonamura/ North Tripura District, Dharmanagar/West Tripura District, Agartala/ South Tripura District, Belonia/ Dhalai District, Ambassa;
22. All the Deputy Registrars, High Court of Tripura, Agartala;
23. The Chief Librarian, High Court of Tripura, Agartala;
24. The Sr. Deputy Accountant General (A&E), Tripura, Agartala with a copy of Notification No.K.11019/08/2023-US.I/II, dated 21.02.2023;
25. All the Assistant Registrars, High Court of Tripura, Agartala;
26. The System Analyst, High Court of Tripura, Agartala. He is requested to upload the notification in the official Website of the High Court of Tripura;
27. The Superintendent (Estt./Acctt.), High Court of Tripura, Agartala with a copy of the No.K.11019/08/2023-US.I/II, dated 21.02.2023;
28. Concerned file(s).

Registrar General